GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 872 (To be answered on the 20th July 2017)

DISINVESTMENT/PRIVATISATION OF AIR INDIA

872. SHRI C.N. JAYADEVAN DR. J. JAYAVARDHAN SHRI SATAV RAJEEV DR. SHASHI THAROOR KUMARI SUSHMITA DEV SHRI E.T. MOHAMMED BASHEER ADV. W. UDHAYAKUMAR KUNWAR HARIBANSH SINGH SHRIP.C. MOHAN SHRI DHANANJAY MAHADIK SHRI SUMEDHANAND SARSWATI SHRI GAJANAN KIRTIKAR SHRI JYOTIRADITYA M. SCINDIA PROFK.V. THOMAS SHRIP. KARUNAKARAN SHRI SANJAY DHOTRE SHRI KODIKUNNII, SURESH SHRI ASADUDDIN OWAISI SHRIPR SENTHIL NATHAN SHRI NAGAR RODMAL DR. SATYAPAL SINGH SHRIPRAHLAD SINGH PATEL SHRIM. B. RAJESH SHRIJOSEK, MANI SHRI BIDYUT BARAN MAHATO ADV. CHINTAMAN NAVASHA WANAGA SHRI ASHOK SHANKARRAO CHAVAN PROF SAUGATA ROY SHRI S.R. VIJAYAKUMAR

> SHRI SUDHEER GUPTA SHRI RAJESH VERMA

SHRESANGANNA AMARAPPA SHRIMATI SANTOSH AHLAWAT SHRIT. RADHAKRISHNAN SHRI VENKATESH BABUT.G. SHRI CHANDRA PRAKASH JOSHI SHRI DIBYENDU ADHIKARI SHRI JANARDAN MISHRA SHRIPRATHAP SIMHA SHRIMATI V. SATHYA BAMA SHRI SHIVKUMAR UDASI SHRIKAUSHALENDRA KUMAR KUMARI SHOBHA KARANDLAJE DR. HEENA VIJAYKUMAR GAVIT

Will the Minister of CIVIL AVIATION तागर विसानन मंत्री

be pleased to state:-

(a) the details of loss incurred by the Air India during the last three years and financial assistance provided by the Government during the said period to the national carrier:

(b) whether the Government has given in-principle approval for strategic disinvestment/privatisation of State owned Air India:

(c) if so, the details thereof including the modalities being worked out in this regard:

(d) the total market share and the quantum of debt of Air India as on date:

(e) whether the Government would consult all stake holders including workers union before going for disinvestment;

(f) if so, the details thereof along with the time by which this strategic

disinvestment would take place; and

(g) the manner in which interest of the employees union and assets of Air India would be protected?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION तिहार प्रिमालन संभातर में उज्ज्य मंत्री

(Shri Jayant Sinha)

(a): The Net Loss of Air India(AI) during the last three Financial Years as per audited accounts is given below:

Year

Net Loss

Financial assistance

(Rs. Crores) provided (Rs. Crores)

2015-16

3836.77

6000

5780 5859.91 2014-15 6279.60 3300 2013-14

(b) and (c): Yes, Madam. The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 28.06.2017 has given in-principle approval for considering strategic disinvestment of Air India and its five subsidiaries and

constitution of Air India Specific Alternative Mechanism.

To implement the decision of CCEA, appointment of Transaction Adviser, Legal Adviser and Asset Valuer shall be taken up as per terms and conditions and scope of work of Advisers/ Valuer in accordance with the model RFPs suggested by the Department of Investment and Public Asset Management. (d): The domestic market share of Air India for the FY 2016-17 is 14.2% and in the current FY the domestic Market Share of AI for the month of May 17 is 13.0%.

The total debt of Air India Ltd as on 31st March 2017 is Rs 48,876.81 crores

(e) to (g): To implement the CCEA decision, an Air India Specific Alternative Mechanism has been constituted which will decide the course of further action.
